

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (CAA) No.14/Chd/Pb/2017**

In the matter of:

Malwa (Ludhiana) Motor Finance Limited.

....Petitioner-Transferor Company.

And

Amrit Hire Purchase Limited.

....Petitioner-Transferee Company.

Present: Mr.Rajeev K.Goel, Advocate for petitioner companies.  
Ms.Amarpreet Kaur, STA for Official Liquidator,  
Chandigarh & Regional Director, Northern Region, Ministry  
of Corporate Affairs, New Delhi.

A letter dated 22.12.2017 has been received from Reserve  
Bank of India stating therein that the Reserve Bank of India does not intend  
to file any comments/observations in the matter. List the matter on  
26.02.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

` January 19, 2018.  
Ashwani